

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016 & IA NO. 703 OF 2018**

Dated: 14th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Azure Sunrise Pvt. Ltd.

.... Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) :

Ms. Shikha Tandon
Mr. Robin Grover

Counsel for the Respondent(s) :

Ms. Pankhuri Bhardwaj for R-1

ORDER

Compliance is reported.

Judgment is reserved.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/kt